45

DR. K. L. SHRIMALI: We realise the importance of coordinating and setting up of standards. In fact the whole purpose of the University Grants Commission is to maintain proper standards. A Committee has been appointed and it is making an enquiry into the whole subject. I shall be able to give the results of this enquiry only after the enquiry has been completed.

## INTEGRATION OF SERVICES OFCOMPONENT UNITS OF THEBOMBAY STATE

«12. SHRI J. H. JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the integration of the services of the component units of the State of Bombay has been completed; and

(b) how long it is likely to take to decide the seniority of the services?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) No.

(b) The work relating to equation of posts for the purpose of determining the seniority of the employees is in hand and will be completed very soon. Thereafter, it will take sometime longer to determine the seniority of the employees of the different integrating units.

SHRI GOPIKRISHNA VIJAI-VARGIYA: What action has the Government taken after the reorganisation of States that this integration work is speeded up in all the States?

SHRI B. N. DATAR: The Government called a meeting of the Chiei Secretaries of the various States Certain principles were laid dowr and they are being followed in th« various States.

SHRI J. H. JOSHI: May I know i the Government have received any memoranda from the Government servants of Vidharba, Marathwada and Sourashtra showing their grievances and whether there is any agency to which they can look for their redress?

SHRI B. N. DATAR: In the first place all such representations or complaints are considered by the State Governments. Then they prepare the principles regarding equation of posts and then the gradation list is also prepared and if thereafter there are some complaints received by the Central Government, then it would come into the picture.

## श्री पां० ना० राजभोज : क्या में जान सकता हूं कि इस बारे में सरकार ने कोई ट्रिब्यूनल नियुक्त किया है झौर ग्राज कितने केसेज पैनडिंग हैं ? उसमें शिड्यूल्ड--कास्ट के कितने सरकारी नौकर हैं ?

SHRI B. N. DATAR: That question does not arise.

SHRI P. N. RAJABHOJ: I don't know what sort of answer the hon. Minister has given.

SHRI B. N. DATAR: That question does nol arise at this stage.

MR. CHAIRMAN: Shri J. H. Joshi.

SHRI J. H. JOSHI: Question No. 13.

SHRI B. R. BHAGAT: Sir, Questions 13 and 14 pertain to the same subject. May I answer them together?

MR. CHAIRMAN: Do you agree, Mr. Kesava Rao?

SHRI V. C. KESAVA RAO: Yes.

MR. CHAIRMAN: All right.